

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.02.2017

**ORDER NO. 26 of 2017**

Hon'ble President is pleased to order the following sitting commencing from **20.03.2017 to 31.03.2017 or till further orders, whichever is earlier, for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble President and Hon'ble Sh. Devender Singh, Member (Technical)	From 20.03.2017 to 24.03.2017	All Division Bench matters
Hon'ble Sh. P. K. Choudhary, Member (Judicial)	From 20.03.2017 to 24.03.2017	Single Member Bench matters
Hon'ble Sh. P. K. Choudhary and Hon'ble Sh. Devender Singh, Member (Technical)	From 24.03.2017 to 31.03.2017	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/  
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**Deputy Registrar**

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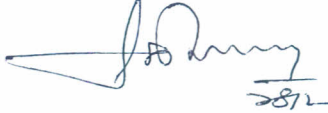
**ORDER NO. 27 of 2017**

Hon'ble President is pleased to order the following sitting commencing from **06.03.2017 to 17.03.2017 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	from 06.03.2017 to 17.03.2017	Excise Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	from 06.03.2017 to 17.03.2017	Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	from 06.03.2017 to 17.03.2017	Service Tax Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Deputy Registrar**